

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

OA-1314/2016

**New Delhi, this the 14<sup>th</sup> day of September, 2016.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Akhilesh Singh,  
S/o Dinesh Kumar Singh,  
Aged about 29 years;  
Working as "Junior Translator"  
In National Human Rights Commission,  
House No. 214, Gautam Nagar,  
New Delhi-110049. .... Applicant

(By Advocate : Sh. Manish Kumar for Sh. Kamlesh Mishra)

## Versus

1. National Human Rights Commission,  
Through its Secretary General,  
Manav Adhikar Bhavan,  
Block C, GPO Complex,  
INA, New Delhi-110023.
2. Union of India,  
Through its Secretary,  
Ministry of Personnel,  
Public Grievance and Pensions  
North Block, New Delhi-110001.
3. The Airport Authority of India,  
Through its Chairman,  
Rajiv Gandhi Bhavan,  
Safdarjung Airport,  
New Delhi 110001.

... Respondents

(By Advocate : Sh. Ranjan Tyagi, Sh. R.V. Sinha and Sh. M.K. Ghosh with Ms. Tina Garg)

## ORDER (ORAL)

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

This OA has been filed seeking the following reliefs:

“A) Quash the impugned action/inaction (Annexure A-1) of the respondent No. 1 whereby application for relieving of his duties from the

commission consequent upon his selection to the post of Senior Assistant (OL) in airport Authority of India has not been acceded to by the competent authority with all consequential relief(s) including relieving from duties forthwith.

B) direct the respondents to produce all the records of the case along with their reply for perusal by this Hon'ble Tribunal;  
C) allow the cost of this application to the applicant.  
D) pass such other orders or reliefs as deemed fit and proper in the facts and circumstances of the case in the favour of the applicant and against the respondent."

2. Learned counsel for Airport Authority of India has produced a copy of their order dated 02.09.2016 according to which the applicant has already joined Airport Authority of India. Thus relief prayed for has already been granted to the applicant.

3. This OA has accordingly become infructuous and is dismissed as such.

**(Raj Vir Sharma)**  
**Member (J)**

/ns/

**(Shekhar Agarwal)**  
**Member (A)**